

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

CORRIGENDUM

Dated Guwahati the 30th September, 2021

No.HC.VII-05/2021/4696/ A. ## The Govt. letter creating the posts of Judicial Officers along-with supporting staff for the newly created district of South Salmara- Mankachar shall be read as **No.JDJ-11016/97/2017-ESTT-JUDI-Judicial/35 dated 12.03.2020** instead of No.JDJ-11016/97/2017-ESTT-JUDI-Judicial/35 dated 12.03.2021, as appeared in the High Court's Notification No.HC.VII-5/2021/4551 & 4555/A Dated 27.09.2021 regarding Transfer & Posting of Judicial Officers of Assam.

By Order,
Sd/ Gautam Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2021/4697-4702/A. Dated 30.09.2021

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District & Sessions Judge, _____
4. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court.
5. The Member Secretary, Assam State Legal Services Authority, Guwahati.
6. Shri Syed Imdadur Rahman, Addl. District and Sessions Judge, FTC, Rangia (under order of transfer as District and Sessions Judge, South Salmara-Mankachar)
7. Shri Motilal Das, Secretary, District Legal Services Authority, South Salmara-Mankachar, Hatsingimari (under order of transfer as Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, South Salmara-Mankachar)
8. The Project Manager, Gauhati High Court, Guwahati for uploading the CORRIGENDUM in the Gauhati High Court Website.
9. C.A. to Registrar General/Registrar (Vigilance)/Registrar(Admn.)/Registrar (Judl.)/Registrar(Estt.), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidam Guwahati for publication of the CORRIGENDUM in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI